

the Controller of Insurance and action, as deemed necessary, was taken.

(d) Does not arise.

Pollution of Mahanadi water

2464. SHRI JAGADISH JANI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that the Mahanadi water in Orissa is polluted and not fit for human consumption;

(b) if so, what steps have been taken to keep the Mahanadi water free from pollution; and

(c) what are the reasons for the pollution of Mahanadi water?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI): (a) Water on Mahanadi River is not polluted, excepting in a few stretches.

(b) The steps taken include the following:—

(i) The Orisa State Pollution Control Board has started regular monitoring of Mahanadi water.

(ii) The major industries discharging effluents into the river have been directed to instal adequate pollution treatment plants on a time bound basis.

(iii) The State Pollution Control Board has filed cases against the Municipalities of Cuttack and Sambalpur who do not have adequate sewage treatment plants

(c) The reasons are industrial and domestic waste water discharge and pollution from non-point sources like agricultural run-off.

Modernisation of Textile Industry

2465. SHRI JAGADISH JANI: Will the Minister of TEXTILES be pleased to state:

(a) the amount earmarked towards the modernisation of textile industry;

(b) whether any scheme has been drawn up for implementing the modernisation programme; and

(c) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI RAFIQUE ALAM): (a) to (c) An amount of Rs. 750 crores have been earmarked under the Textile Modernisation Fund Scheme. The Fund serves as a focal point for modernisation efforts in the textile industry. It, besides providing assistance at concessional rates, also attends to some of the special problems of weak but viable units. Assistance under the Fund Scheme is also available to healthy units.

Losses incurred by Nationalised Bank

2466. SHRI S. S. AHLUWALIA: Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that a number of nationalised banks in the country are running in heavy losses;

(b) if so, what are the names of such banks and the amount involved in each case as on 31st March, 1986, 31st March, 1987 and 31st March, 1988 separately;

(c) what are the main reasons for such losses;

(d) what measures Government propose to take to prevent such losses in future; and

(e) what are the reasons for which, spite of running in losses these banks granted loans to various parties?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO):

(a) As per their published accounts all the nationalised banks have been consistently earning profits for the last several years and none of them have incurred any loss during the last three years.

(b) to (e) Do not arise.